

BEFORE THE HON'BLE NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH

RENDCHENORS

SUBROMANIAN

L No: 1481/94 Bar Chennal-12

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of 2025

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IA /IBC / 1616 (CHE) / 2023

IBA / 315 / 2020

and Bankruptcy Code, 2016 In the matter of Insolvency

In the matter of RMA Metals & Alloys Private Limited

Mr. Ramachandran Subramanian

Liquidator of RMA Metals & Alloys Private Limited.,

No. 29, Raju Naicken Street,

West Mambalam, Chennai - 600033



ETMACHANDRAN SUBRAMANIAN

OF THE

SRIDHARA



DIL BING ATTHONIS TAMILNADU 3

VERIFYING AFFIDAVITY

DF 44582

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S.V

solemnly state and sincerely affirm as follows: office at No. 29, Ramachandran Subramanian, son of R. Subramaniam, aged about 57 years, Raju Naicken Street, West Mambalam, Chennai 1 600033, do hereby having my

- O 05.03.2025 in IA /IBC / 1616 (CHE) / 2023 in IBA / 315 / 2020. I am hence appointed 3 swear this affidavit for the benign consideration of this Hon'ble Tribunal. the Ξ. Liquidator respect appointed by this of RMA Metals Qο Hon'ble Alloys Private Tribunal Limited vide order dated ∃. respect of Liquidator competent
- N knowledge, information and belief. That the contents 앜 the accompanying Application <u>a</u>re true ALLOYS PVT LTD 9 the best ₫, my

Solemnly affirmed at Chennai ()

On this the 30th day of 100 2025 ()

And signed his name in my presence ()

* A.K. SRIDHARAN *
Chennal City
Chennal City
G.O.Ms.No.590/2021

RAMACHANDRAN SUBRAMANIAN
LIDULEATOR
THE BEFORE ME

NOTARY:: Chennai

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do

19/12/136.

A.K. SRIDHARAN ADVOCATE & NOTARY 65/29, III MAIN ROAD, KASTURBA NAGAR, ADYAR, CHENNAI-600 020, Mobile No: 9840341164

BEFORE THE HON'BLE NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH

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Mr. Ramachandran Subramanian,

Liquidator of RMA Metals & Alloys Private Limited.,

No. 29, Raju Naicken Street,

West Mambalam, Chennai - 600033

.Applicant

VAKALATNAMA

after decree. They are also authorised to depute other Counsel to act on their behalf and also in my behalf to conduct and prosecute (defend) the same and all proceedings therein before and appoint and retain Krithajnya R., Advocate, as my counsel to appear for me in the above case on any other proceedings connected thereto. l, Ramachandran Subramanian, Liquidator of RMA Metals & Alloys Private Limited, do hereby

Dated at Chennai on this the 3000day of April 2025

[IN LIQUIDATION]

FTTACHANDRAN SUBRANANIAN CANT

krithajnyaraghunathan@gmail.com, and mobile no: +91 8754504014 ACCEPTED: The address for service of all notices and processes is that of the counset at Flat19/12/136. \Box Wing, Parsn Manere, Anna Salai, Chennai -600006, email ID:

BEFORE THE HON'BLE NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH

IA No. of 2025

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IA /IBC / 1616 (CHE) / 2023

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and Bankruptcy Code, 2016 In the matter of Insolvency

In the matter of RMA Metals & Alloys Private Limited

Mr. Ramachandran Subramanian,

Liquidator of RMA Metals & Alloys Private Limited,

No. 29, Raju Naicken Street,

West Mambalam, Chennai - 600033

..Applicant

APPLICATION FILED UNDER REGULATION 31(2) OF THE IBBI (LIQUIDATION PROCESS) REGULATIONS, 2016 READ WITH RULE 11 OF THE NATIONAL COMPANY LAW TRIBUNAL RULES, 2016

- DETAILS OF THE APPLICATION
- Particulars of the Applicant

Mambalam, Chennai - 600033, email ID: subraman267@yahoo.com, and mobile number: P01440/2018-2019/12136, and having address No. 29, Raju Naicken Street, Metals & Alloys Private Limited ("Corporate Debtor"), with Registration No. IBBI/IPA-001/IP-The Applicant is Mr. Ramachandran Subramanian, Liquidator appointed in respect of RMA +91 9025120271. West

Address for service of notices and processes on the Applicant

Krithajnya R., Advocate, having her office at Flat No. 7, Third Floor, B Wing, Parsn Manere, The address for service of all notices and processes on the Applicant is that of his counsel

DATION)

RAMACHANDRAN SUBRAMANIAN

L DUDATOR

DER CRDER OFHON'BLE NOLT, CHENYAL

number +91 8754504014 Anna Salai, Chennai – 600006, with email ID krithajnyaraghunathan@gmail.com, and mobile

I. JURISDICTION OF THE BENCH

order dated 05.03.2025 in IA /IBC / 1616 (CHE) / 2023 in IBA / 315 / 2020 as the registered Hon'ble Tribunal. The present application is thus maintainable Tribunal. The subject matter of the present application falls within the jurisdiction of this This Hon'ble Tribunal was pleased to initiate liquidation process of the Corporate Debtor vide of the Corporate Debtor is situated within the territorial jurisdiction of this Hon'ble

III. LIMITATION (IF APPLICABLE)

present Application has thus been preferred within the prescribed limitation period 05.04.2025 and therefore, the List of Stakeholders is to be filed on or before 20.05.2025. The file the List of Stakeholders with the adjudicating authority within 45 days of the last date for Under Regulation 31(2) of the IBBI (Liquidation Process) Regulations, 2016, a liquidator shall receipt of claims. The last date for the receipt of claims in the present matter

IV. FACTS OF THE CASE

The Applicant submits as follows:

- The Applicant submits that corporate insolvency resolution process (CIRP) was initiated against the Corporate Debtor vide order of this Hon'ble Tribunal dated 09.12.2022 in IBA
- the Liquidator in respect of the Corporate Debtor vide the aforesaid order. of the liquidation process of the Corporate Debtor vide order dated 05.03.2025 in IA /IBC The Applicant submits that this Hon'ble Tribunal was pleased to order the commencement / 1616 (CHE) / 2023 in IBA / 315 / 2020. Further, the Applicant herein was appointed as
- ANNEXURE 1. List of Stakeholders on record. Said List of Stakeholders has been annexed herewith as present Application praying that this Hon'ble Tribunal may be pleased to take the aforesaid liquidation process of the Corporate Debtor. The Applicant has hence preferred the Process) Regulations, 2016, he has prepared a List of Stakeholders in respect of the The Applicant submits that in accordance with Regulation 31 of the IBBI (Liquidation FOR RMA METALS & ALLOYS PVT LTD (IN LIQUIDATION)

DATES CHANDRAN SUBRAMANIAN

COURT OF LAW MATTER NOT PENDING BEFORE ANY OTHER TRIBUNAL, AUTHORITY, OR

is not pending before any other tribunal, authority, or court of law. The Applicant declares that the matter regarding which this Application has been preferred

\leq RELIEF(S) SOUGHT

and pass such further or other orders as may be deemed necessary and thereby liquidation process of RMA Metals & Alloys Private Limited filed herewith on record that this Hon'ble Tribunal may be pleased to take the List of Stakeholders under render justice. Regulation 31 of the IBBI (Liquidation Process) Regulations, 2016 in respect of the In light of the facts and circumstances stated hereinabove, it is hereby humbly prayed

<u>≦</u> PARTICULARS OF THE BANK DRAFT EVIDENCING PAYMENT OF FEE FOR THE APPLICATION

Transaction Reference Number:

Mode:

Date:

Amount:

Dated at Chennai on this the Bothday of April 2025.

FOR RMA METALS & ALLOYS PVT LTD (IN LIQUIDATION)

E.... OHANDRAN SUBRAMANIAN **APPLICANT**

- TR OFHON'BLE NOLT, CHENNAL 1 (19A-001) 1919-01440/2018-2019/12136.

ANNEXURE 1

List of Stakeholders under Regulation 31(2) of the IBBI (Liquidation Process) Regulations, 2016

IN THE MATTER OF

RMA Metals & Alloys Pvt Ltd (INSOLVENCY PETITION No. IA(IBC)/1616/(CHE)/2023 in IBA/315/2020 UNDER LIQUIDATION UNDER CHAPER III PART II OF THE I & B CODE, 2016 DATED 5th March 2025

0.00	0.00	0.00						
		2	7 37 66 817 45	_	7.37.66.817.45		Secured financial creditors (other than financial creditors belonging to any class of creditors)	C
0.00	0.00	0.00	0.00	0	0.00	0	belonging to any class of creditors	
0.00							Unsecured financial creditors	10
0 00	0 00	0.00	0.00	0	0.00	0	Secured financial creditors belonging to any class of creditors	_
Amount of Claims Under Verification	Amount of Claims not Admitted	Amount of contingent Claims	Amount of Claims Admitted	No. of Claims	Amount	No. of claims Amount		SI.No
			Summary of Claims Admitted	Summar Adı	Summary of Claims Received	Sum		

For RMA METALS & ALLOYS PVT LTD (IN LIQUIDATION)

RAMAGHANDRAN SUBRAMANIAN LICLEATOR AS PER SECER OFHON'BLE NOLT, CHENNAL RED NOLTED LIPA-001 / IPIP-01440/2018-2019/12138.

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O (1)

Unsecured financial creditors (other than financial creditors belonging to any class of creditors)
Decrational creditors (Workmen)
Operational creditors
(Employees)
Operational creditors
(Government Dues)
Operational creditors
Government Dues)

1,10,75,279.00

5 1.10,75,279.00 0 0.00

Other creditors, if any, (other than financial creditors and operational Creditors

Total

0.00 9,95,60,835.45

9,66,92,511

28,68,324

0.00

49,95,011.00

21,26,687.00

0.00

0.00 97,23,728.00

97,23,728.00

0.00

0.00

0.00

0.00

0.00

0.00

0.00

FOR RIMA METALS & ALLOYS PVT LTD (IN LIQUIDATION)

RAMACHANDRAN SUBRAMANIAN LIQUIDATOR AS PER GEGER OFHON BLE NOLT, CHENNAL REG No. 15511 IPA-001 / IPIP-01440/2018-2019//2135.

	Canar a Bank	
	09.01.20 25	Date of Receipt
7,37,66,817.	7,37,66,817. 7,37,66,817.	Amount Claimed
7,37,66,817.	7,37,66,817.	Amount of Claim Admitted
		Natu re of Clai
	7,37,66,817.4 7,37,66,817. 5 45	Amount Covered by Security intrest
	7,37,66,817. 45	Amount Covered by Guarantee
	NO	Wheth er Relate d
	76.00	% of Votin g Share in SCC
	0	Amount of Contige nt Claim
	0	Amou nt ofany Mutua I Dues that may be set off
	0	Amoun t of Claim not Admitt ed
	0	Amount of Claim under Verificati on
		Remar ks if Any

For RMA METALS & ALLOYS PVT LTD (IN LIQUIDATION)

RAMACHANDRAN SUBRAMANIAN LICUSATOR ACURE EDEET OFHON'BLE NOLT, CHENNAL RECHELLES I IPA-001/ IPIP-01440/2018-2019/12136.

	On	4	ω	Ю		ö ≤ \(\tilde{\tilie}}}}}}}}}}}}}}}}}}}}}}}}}}}}}}}}}}}	
	Kirti Kumar	Hastimal Jain	Deutsche Bank	Shriram Finance	IDFC First Bank Ltd	Name of Creditor	
						Identificati on No	
						Date of Receipt	Details Of Claims Received
11075279	5,87,390	5,87,390	36,59,668	41,66,261	20,74,570	Amount Claimed	of Claims eived
1107527	5,87,390	5,87,390	36,59,66	41,66,26 1	20,74,57	Amount of Claim Admitte	
	financi	financi	financi	financi al	financi al	Natur e of Claim	Det
					NA	Amou nt Cover ed by Securi ty intrest	ails of Cla
					0.00 NO	Amount Covered by Guarant ee	Details of Claim Admitted
	No.	No	N _o	No	O	Wheth er Relate d Party	ed.
	0	0	0	12.00	0.00	% of Votin g Share in SCC	
	0	0	0	0	0.00	Amount of Contige nt Claim	
	0	0	0	0	0.00	Amou nt nt ofany Mutua I Dues that may be set off	
	0	0	0	0.00	0.00	Amoun t of Claim not Admitt	
	0	0	0	0	0.00	Amount of Claim under Verificati	
				To exercise voting rights of all unsecur ed financial creditors in SCC		Remark s if Any	

FOR RMA METALS & ALLOYS PVT LTD (IN ELGUIDATION)

RAMACHANDRAN SUBRAMANIAN
LICHDATOR
LICHDATOR
LICHD CADER OFHON'BLE NGLT, CHENNAI.
LICHDAN LICHDAN 1 PIP-01440/2015-2019/12/136.

	-	o ≤ ö	
TOTAL	Tax	Departm	Det
	Income Tax	Governm	Details Of Claimant
		Identificat ion Number	mant
	21.01.202	Date of Receipt	Details Of Claims Received
97,23,72 97,23,7 8 28	97,23,72 97,23,7 8 28	Amount	f Claims ived
97,23,7 28	97,23,7 me 28 Tax	Amoun t of Claim Admitt	
	me Tax	Natu re of Clai	Details
		Amou nt Cover ed by Securi ty intrest	of Claim
		Amount Covere d by Guarant	Details of Claim Admitted
	O	Wheth er Relate d	
	10.00	% of Votin g Shar e in SCC	
	0.00	Amoun t of Contig ent Claim	
	0.00	Amou nt ofany Mutua I Dues that may be set off	
	0.00	Amou nt of Claim not Admitt ed	
	0.00	Amount of Claim under Verificati on	
		Remar ks if Any	

FOR RMA METALS & ALLOYS PVT LTD (IN LIQUIDATION)

RAMACH MDRAN SUSRAMANIAN LICCHOLOR AC YED CROSS OFHON'BLE NOLT, CHENNAL REC NOLESSY IPA-001 / IPIP-01440/2013-2019H2135.

	-	. S.	
TOTAL	Padmava thi Metals & Wires	Name of Creditor	
		Identificati on No	
		Date of Receipt	Details (
49,95,011 21,26,68	49,95,011	Amount Claimed	Details Of Claims Received
21,26,68	21,26,68	Amount of Claim Admitte	
	Operatio nal Claim	Nature of Claim	Detai
	NA NA	Amou nt Cover ed by Securi ty intrest	ls of Clair
	0.00 NO	Amount Covered by Guarant	Details of Claim Admitted
	NO	Wheth er Relate d Party	holis
	2.00	% of Votin g Shar e in SCC	
	0.00	Amount of Contige nt Claim	
	0.00	Amou nt ofany Mutua I Dues that may be set off	
	26,68,3 24	Amoun t of Claim not Admitte	
	0.00	Amount of Claim under Verificati	
		Remar ks if Any	

FOR RIMA METALS & ALLOYS PVT LTD (IN LABORATION)

RAMACHANDRAN SUBRAMANIAN LICOLATOR ACTED COBER OFHON BLE NOLT, CHENNAL RESIDENTED HIPA-001 / IPIP-01440/2016-2019/12136.

	Composition of SCC with voting rights as updated on 18.04.2025	ith voting rights	as updated	on 18
.No	S.No Name	Claimed Amount	Admitted Amount	
	Canara Bank	7,37,66,817.45	7,37,66,817.45	17.45
2	Shriram Finance Ltd	1,10,75,279	1,10,7	1,10,75,279
ω	Income Tax Dept	97,23,728	97,2	97,23,728
4	Padmavathi Metals & Wires	49,95,011		21,26,687

For RMA METALS & ALLOYS PVT LTD (IN LIQUIDATION)

RAMACHANDRAN SUBRANANIAN LIQUUNATOR LA DER CRDER OFHON'BLE NCLT, CHENNAL R., L RELIGIOT PA-001 / PPP-01440/2018-2019/12136.